

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:83

ANSWERED ON:05.08.2011

FOREST RIGHTS ACT, 2006

Acharia Shri Basudeb;Rajaram Shri Wakchaure Bhausahab

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the State-wise status of implementation of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 as on 31 December 2010;
- (b) the number of claims filed, accepted and sanctioned by the Government under the said Act during each of the last three years, State-wise and UT-wise;
- (c) whether deficiencies and other malpractices have been noticed in the implementation of the Act; and
- (d) if so, the steps taken by the Government for implementation of the Act prudently and for empowering the tribal population including the landless forest dwellers in the various fields particularly agriculture?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI V.KISHORE CHANDRA DEO)

- (a) to (d): A statement is laid on the Table of the House.